

11.32 hrs

PUBLIC ACCOUNTS COMMITTEE

**Fifty-Fourth and Fifty-Sixth
Reports**

[*Translation*]

SHRI MOTILAL SINGH (Sidhi): Mr. Speaker, Sir, I beg to lay:—

- (i) Fifty fourth Report of PAC on para 6 of the Report of C&AG India for the year ended 31 March, 1991 (No 2 of 1992) Union Government (Civil) on MCD and NDMC relating to DESU Billing and collection of Electricity Charges.
- (ii) Fifty sixth Report on action taken on fifth report of Public Accounts Committee (10th Lok Sabha) on custom's Receipts-Non verification of end use

11.33 hrs.

TRANSPLANTATION OF HUMAN
ORGANS BILL — EXTENSION OF
TIME FOR PRESENTATION OF
REPORT OF THE SELECT
COMMITTEE

[*English*]

SHRI PETER G. MARBANIANG (Shillong): Sir, I beg to move:

"That this House do extend up to the 21st December, 1993, the time for presentation of the report of the Select Committee on Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha".

MR. SPEAKER: The question is:

"That this House do extend up to the 21st December, 1993, the time for presentation of the report of the Select Committee on Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha".

The motion was adopted.

11.34 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, With your permission, Sir, I rise to announce that Government Business during the remaining part of the session will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and Voting on the Supplementary Demands for Grants (General) for 1993-94.
3. Discussion on the Resolution seeking disapproval of the Kalakshetra Foundation Ordinance, 1993 and consideration and passing of the Kalakshetra Foundation Bill, 1993 as passed by Rajya Sabha.
4. Discussion on the National Culture Policy—An Approach Paper.